Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 80 of 2012 & I.A. No. 161 of 2012

Dated: 27th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

VBC Ferro Alloys Ltd. & Ors.

... Appellant(s)

Versus

Karnataka Electricity Regulatory

Commission & Anr.

....Respondent(s)

Counsel for the Appellant (s): Mr. Sanjay Bhatt

Ms. Priya Pathania

ORDER

It is submitted that all the Respondents have been served and affidavit of service has also been filed. Nobody has entered appearance on behalf of the Respondents.

Post the matter on *04.09.2012*.

(Rakesh Nath)
Technical Member
ts

(Justice M. Karpaga Vinayagam)
Chairperson